

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Slipcon Engineering Private Limited Date of Commencement of Liquidation: 04-01-2023; List of Stakeholders as on Date: 04-02-2023; Name of IP: Mr. Satish Kumar Gupta; Process Number: 1; Last 5 digitof registration number: 10056

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		92238						NA
3	Secured financial creditors	2	3674093	2	2770041				Annexure 3
4	Unsecured financial creditors	0		0					NA
5	Operational creditors (Workmen)	0		0					NA
6	Operational creditors (Employees)	0		0					NA
7	Operational creditors (Government Dues)	1	1296900	1	1296900				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	7997099	1	7997099				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0		0					NA
Total		4	13060330	4	12064040				